

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Santhosh Hospitals Pvt Ltd

PETITION NUMBER : IBA/434/2019

APPLICATION NUMBER : a) IA(IBC)/318/CHE/2022
b) IA/1269/IB/2021 in IA/1343/2020
c) MA/363/2019
d) MA/1230/2019 IN MA/1009/2019
e) MA/29/2020
f) IA/722/2020
g) IA/482/IB/2020
h) MA/25/2020
i) IA/688/IB/2020 IN IA/224/IB/2020
j) MA/28/2020
k) IA/723/2020
l) IA/1274/IB/2020
m) IA/1276/IB/2020
n) IA/1278/IB/2020
o) IA/1293/IB/2020
p) IA(IBC)/1166(CHE)/2022
q) IA(IBC)/973(CHE)/2021

ORDER

Ld. Counsel Mr. Chandramouli Prabhakar for the RP. Ld. Counsel Mr. Saurabh Kalia is present. Ld. Counsel Mr. K.K. Sivashanmugam is present. Ms. Deepa Venkat Ramani, Liquidator is present in person.

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In view of the pendency of the matter before the Hon'ble Supreme Court where a stay has been granted against the order passed by this Tribunal, list the applications on **09.01.2024** for hearing.

-S.D.-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-S.D.-

JYOTI KUMAR TRIPATHI
Member (Judicial)